BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH`
KOLKATA

Appeal No.27/KB/2018

Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M. B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th June 2018, 10.30 A.M

Name of the Company Kisshan Farm Pvt Ltd	Kissan Farm Equipment Pvt. Ltd.-Vs-ROC, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	RAKHI SHROFF	Petitioner	Rauni Singh Advocate 7-6-18

ORDER

Ld. Counsel appearing for the appellant submits that he is not inclined to file any rejoinder to the report filed by the Registrar of Companies, West Bengal.

In the meanwhile Ld. Counsel also sought to file balance sheets, income tax returns and bank statements. Time is granted. To be filed by way of supplementary affidavit.

List it for further consideration on 08/08/2018.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)